NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|--|---|
| COMPANY PETITION/APPLICATION NO. | CA(CAA) No.174 /230/HDB/2017 |
| NAME OF THE COMPANY | Kirby Building Systems India Pvt Ltd & Kirby Building Systems India(Uttaranchal) Pvt Ltd |
| NAME OF THE TRANSFEROR/DEMERGER COMPANY | |
| NAME OF THE TRANSFEREE/RESULTING COMPANY | Kirby Building Systems India Pvt Ltd & Kirby Building Systems India(Uttaranchal) Pvt Ltd |
| UNDER SECTION | 230 |

Counsel for TRANSFEROR/DEMERGER COMPANY

| Γ | Name of the Counsel(s) | Designation | , E-mail & Telephone No. | Signature |
|---|--|-------------|----------------------------------|-----------|
| | V.B. Ragn for V.S. Ragn for Applicant | Adovate | Vbraju (& Grail im 5849120947 | de |
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Counsel for TRANSFEREE/RESULTING COMPANY

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ORDER

Heard Mr. V.B.Raju Learned Counsel for the Petitioner, issue notice to all statutory authorities.

Post the case on 26.03.2018

Member (T)

Member (J)